

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2485
ANSWERED ON:07.08.2003
ALLOTMENT OF RAILWAY LAND ON LEASE
BHARTRUHARI MAHTAB

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have formulated a scheme to allot Railway land on lease to private/public sector;
- (b) if so, the places identified therefor, State-wise;
- (c) the terms and conditions of such land lease; and
- (d) the names of private/public sector units who came forward in Orissa particularly?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) & (c): Railway land, if not required for Railway's own immediate needs, may be allotted on long term lease only to the Government Departments/ Public Sector Undertakings. The land is leased for 35 years on payment of 99% of the cost of the land alongwith a nominal charge of Rs.1000/- per annum. Lease of Railway land to the private sector is, however, not permitted.
- (b): As stated above, request for land is considered on case to case basis. Railways do not themselves offer any land on long term basis.
- (d): In this regard, a request has been received by the Railway from Central Warehousing Corporation, Sambalpur.